

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3983
TO BE ANSWERED ON 13.08.2015**

**AGREEMENT BETWEEN GOVERNMENT AND
SKILL DEVELOPMENT MINISTRY**

3983. SHRI RAVINDRA KUMAR PANDEY:

**Will the Minister of POWER
be pleased to state:**

- (a) whether any agreement has been signed with the Skill Development Ministry to promote skill development training institutes for the implementation of Skill Development Programme of the govt.; and**
- (b) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) & (b): No agreement has been signed between Ministry of Power and Ministry of Skill Development and Entrepreneurship to promote skill development training institutes for the implementation of Skill Development Programme of the Government. However, a Memorandum of Understanding (MoU) has been signed on 8th May, 2015 between National Skill Development Fund (NSDF), National Skill Development Corporation (NSDC) and NTPC Limited (NTPC), whereby NTPC shall contribute funds to NSDF, a trust incorporated under the Indian Trusts Act, 1882, to be used and utilised for the purposes of implementation of project to impart skill development training to 5000 Indian youths across the country, through NSDC. A similar MoU has been signed between NSDC, NSDF and Power Grid Corporation of India (POWERGRID).
